Title: Need to lay the Nanawati Commission Report on the Table of the House.

12.12 hrs.

(i) Re: Delay in laying the Nanavati commission Report on the Table of the House.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, जीरो ऑवर का सवाल नहीं हैं। इसका नोटिस तो हमने 21 सालो से दे रखा है।â€¦ (व्यवधान) यह वर्ष 1984 का मामला है। उस समय तीन हजार लोगों की हत्या हुई थी।â€¦ (व्यवधान)

MR. SPEAKER: Shri Santosh Gangawar has conceded. That is why, I allow you not on the merits but on the number.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, वर्ष 1984 में दिल्ली में तीन हजार सिखों की हत्या हुई थी। उसमें कांग्रेस पार्टी के नेताओं के शामिल होने का आरोप था। â€¦ (व्यवधान) â€¦ (व्यवधान) उसके बाद कमीशन बनाया गया। आज तक एक आदमी को भी सजा नहीं मिली। कांग्रेस पार्टी के सब नेता पूरी तरह से उसमें शामिल थे। नानावती कमीशन की रिपोर्ट आ चुकी है। यहां होम मिनिस्टर साहब बैठे हुए हैं, नानावती कमीशन की रिपोर्ट को दबा कर बैठे हुए हैं। â€¦ (व्यवधान) यह रिपोर्ट दबायी गयी है। 40 दिन बीत गये हैं, लेकिन यह रिपोर्ट अभी तक क्यों नहीं पेश की गयी? होम मिनिस्टर साहब उस रिपोर्ट को क्यों नहीं पेश कर रहे हैं ? â€¦ (व्यवधान) बैनर्जी कमीशन की रिपोर्ट बाहर ही रख दी गयी, प्रकाशित कर दी गयी। क्योंकि इसमें कांग्रेस पार्टी पर आरोप है इसलिए होम मिनिस्टर साहब उसको दबा कर बैठे हैं। हम चाहेंगे कि होम मिनिस्टर साहब इसे क्लेरीफाई करें। यह रिपोर्ट कब तक सदन में रखी जायेगी और कब उस पर बहस होगी, यह हम जानना चाहते हैं। â€¦ (व्यवधान)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, my notice is also pending. ...(*Interruptions*)

MR. SPEAKER: Please cooperate.

...(*Interruptions*)

MR. SPEAKER: I have allowed him. I have given him the chance because I also feel that this is a matter which should be raised. Let us follow rules.

...(*Interruptions*)

अध्यक्ष महोदय : आप उनको इग्नोर कीजिए।

...(व्यवधान)

MR. SPEAKER: This is very unfair.

...(*Interruptions*)

MR. SPEAKER: I am appealing to you.

...(*Interruptions*)

MR. SPEAKER: Shri Santosh Gangwar, Shri Ananth Kumar, Shri Shripad Yesso Naik, Shri Suresh Waghmare, Shri Pradeep Gandhi, Shri Sushil Kumar Modi, Dr. Lakshmi Narayan Pandey and Shri Sukhdev Singh Dhindsa have also given similar notices. As per well established practice, they will associate with this.

...(*Interruptions*)

श्री सुशील कुमार मोदी (भागलपुर) : अध्यक्ष महोदय, सरकार जवाब दे कि वह रिपोर्ट कब तक पेश होगी। â€¦ (व्यवधान) उस रिपोर्ट को सरकार क्यों नहीं रख रही, इसका जवाब दें। â€¦ (व्यवधान)

MR. SPEAKER: It is for them to do. I have given you the opportunity.

...(*Interruptions*)

MR. SPEAKER: They will be recorded to have associated with this.

...(*Interruptions*)

MR. SPEAKER: The Leader of the House is responding.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, the well established practice is that when a Commission of Inquiry is set up and its Reports are available to the Government, the Government considers it. And along with the Action Taken Report, the Commission Report is being laid on the Table of the House. Thereafter, the

Members can get the opportunity to discuss it. The

Nanawati Commission Report has been received by the Government. It is being examined. It will be submitted along with the Action Taken Report. Otherwise, the same Members will say that the Report is submitted but what action the Government has taken. Therefore, it will be submitted along with the Action Taken Report. ...(*Interruptions*)

SHRI HARIN PATHAK (AHMEDABAD): The Interim Report of the Banerjee Commission was tabled in the House. ...(*Interruptions*)

MR. SPEAKER: There is a legal requirement.

...(*Interruptions*)

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष महोद्य, बैनर्जी कमीशन की रिपोर्ट भी आ चुकी है। â€¦ (व्यवधान) ज्ब तक रिपोर्ट पेश नहीं होती, यह सदन कैसे चलेगा ? â€¦ (व्यवधान) इतनी महत्वपूर्ण रिपोर्ट को द्बाकर बैठे हुए हैं। â€¦ (व्यवधान)

श्री हरिन पाठक : अध्यक्ष महोद्य, चुनाव के दौरान बैनर्जी कमीशन की रिपोर्ट आ ग्यी थी। â€¦ (व्यवधान) नानावती कमीशन की भी रिपोर्ट आ ग्यी है। सरकार उस रिपोर्ट को कब सदन में रखेगी ? â€¦ (व्यवधान)

SHRI HARIN PATHAK : When the Interim Report of the Banerjee Commission is submitted, why not the Report of the Nanawati Commission? ...(*Interruptions*)

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष महोद्य, चुनाव की वजह से बैनर्जी रिपोर्ट आ गई थी। नानावती कमीशन की रिपोर्ट भी आ ग्यी है। लेकिन यह रिपोर्ट सदन में कब पेश की जाएगी ?â€¦ (व्यवधान)

MR. SPEAKER: I have allowed it to be raised.

...(*Interruptions*)

प्रो. विज्य कुमार मल्होत्रा : हमें पता लगना चाहिए कि यह रपोर्ट सदन में कब पेश होगी? â€¦ (व्यवधान)

MR. SPEAKER: It is obligatory on the Government to give Action Taken Report. He has said so.

...(*Interruptions*)

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): So far as Nanawati Commission is concerned, it is a Commission set up under the Commissions of Inquiry Act. Therefore, the procedure which I am talking of is the procedure in respect of a Commission set up under the Commissions of Inquiry Act. So far as departmental Committee is concerned, the same procedure is not being followed. It is under the Railways....(*Interruptions*)

12.16 hrs. *(At this stage, Shri Srichand Kriplani and some other hon. Members*

came and stood near the Table.)

MR. SPEAKER: I have given you the opportunity. It has been raised and he has responded. What more can it be done?

...(*Interruptions*)

MR. SPEAKER: The House stands adjourned till 1230 p.m.

12.17 hrs.

The Lok Sabha then adjourned till thirty minutes

past Twelve of the Clock.

-
-
-
-
-
-
-
-